

accidents in 1953-54, 1954-55 and 1955-56 and the amounts of compensation paid to heirs of the victims during each of the above years are given in the statement attached. [See Appendix XIV, Annexure No. 72.]

FISHING ADVISORY COUNCILS

231. SHRI M. VALIULLA : Will the Minister for FOOD AND AGRICULTURE be pleased to state :

(a) whether there are any Fishing Advisory Councils in any States in India ; and

(b) whether the target amount kept for development of fisheries is fully utilised by all the States ?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN) : (a) Yes; in Andhra, Saurashtra, Uttar Pradesh and West Bengal.

(b) Presumably information sought is in respect of provisions in the First Five Year Plan. The provisions made were not fully utilised by all the States. Progress of expenditure in the various States is given in the statement attached. [See Appendix XIV, Annexure No. 73.]

SHIFTING OF SUGAR MILLS FROM NORTH INDIA

232. SHRI M. VALIULLA : Will the Minister for FOOD AND AGRICULTURE be pleased to state :

(a) whether any sugar mills from North India have been shifted to Bombay or to any South Indian States ; and

(b) if so, how many and for what reasons ?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN) : (a) and (b). Since 1947 only 2 sugar mill plants belonging to M/s. Pipraich Sugar Mills Ltd., Pipraich, District Gorakhpur, were shifted to South India because of closure of business by the Pipraich Mills. These were shifted in 1948 and 1950 and installed by (1) The Madura Sugars and Allied Products Ltd., Kodaikanal Road, District Madura (Madras) and (2) The Etikop-paka Co-operative Agricultural & Industrial Society Ltd., Darlapudi, District Vishakhapatnam (Andhra).

In December 1953, a licence was granted to M/s. Karnatak Sugar and Cellulose Works Ltd., Bombay, for establishing a 1,200 ton factory in Dharwar District, Bombay State, by shifting the South Bihar Sugar Mills Ltd., Bihta, District Patna. The factory management, however, later decided not to shift in view of the State Government providing special facilities for development of sugarcane cultivation around Bihta.

HOSPITALS FOR TREATMENT OF POLIO

233. SHRI M. VALIULLA : Will the Minister for HEALTH be pleased to state the number and names of the hospitals which are exclusively intended for Polio-treatment in the country ?

THE MINISTER FOR HEALTH (RAJKUMARI AMRIT KAUR) : The requisite information is being collected and will be laid on the Table of the Sabha in due course.

CENTRAL AID FOR AFFORESTATION

234. SHRI M. VALIULLA : Will the Minister for FOOD AND AGRICULTURE be pleased to state :

(a) what is the amount given to each State in each year from 1952-53 for the purpose of afforestation ; and

(b) how much of it was utilised by each State during each of these years ?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN) : (a) and (b). A statement is appended. [See Appendix XIV, Annexure No. 74.]

ESTABLISHMENT OF REGULATED MARKETS AND WAREHOUSES FOR SPICES ETC.

235. SHRI M. VALIULLA : Will the Minister for FOOD AND AGRICULTURE be pleased to state :

(a) whether there was a scheme under consideration by Government for establishing regulated markets and warehouses for spices, etc. ;

(b) if so, what shape the scheme has taken now ; and

(c) how it is functioning at present ?